F. No. J-11014/5/2020-Judicial Government of India Ministry of Law & Justice Department of Legal Affairs (Judicial Section)

> Shastri Bhawan, New Delhi, Dated 7th October, 2020

ORDER

The President is pleased to **extend** the terms of two Advocates as the Assistant Solicitors General of India for the High Court / Bench of High Court as shown in table 'A' below, for a period of three years with effect from the date next to the date of expiry of their earlier terms as shown against each (under column 'V' of table 'A'), or until further orders, whichever is earlier; the President is also pleased to **engage** five Advocates as the Assistant Solicitors General of India for the High Courts / Benches of High Courts, as shown in table 'B' below, for a period of three years with effect from the date of this order or until further orders, whichever is earlier:

Table 'A'

Extension of terms

ASSISTANT SOLICITOR GENERAL OF INDIA

SI. No.	Name of Advocate (S/Shri)	Contact details	Enrollment No.	Term extended w.e.f.		
	l l	III	IV	V		
HIGH COURT OF JHARKHAND						
1.	Rajiv Sinha	203, Shree Tower, Kadru Main Road, Ranchi-834002. Mob: 9334724795		03.11.2020		
ALLAHABAD HIGH COURT, LUCKNOW BENCH						
2.	Surya Bhan Pandey	C-8, Bhikhampur Colony, Paper Mill Road, Nishat Ganj, Lucknow-226006 (UP) Mob: 9415111887 9415320088 Tel. 0522-2334080		10.09.2020		



Table 'B'

Fresh engagement

ASSISTANT SOLICITOR GENERAL OF INDIA

SI. No.	Name of Advocate (S/Shri)	Contact details	Enrollment No.
	HIGH CO	OURT OF RAJASTHAN (PRINCIPAL BENG AT JODHPUR	CH)
1.	Mukesh Rajpurohit	153, Roop Rajat Town Ship, Near pal Balaji Temple, Pal Road, Jodhpur Mob: 9414129219 Tel. 0291-2970900 Email:mukeshrajpurohit.adv@gmail.com	R/838/1999
	Н	IIGH COURT OF MADHYA PRADESH GWALIOR BENCH	
2.	Praveen Kumar Newaskar	303, Sai-Sankalp Apartment, Near Kilkari Hospital, Nai Sadak, Lashkar, Gwalior, M.P., Pin-474001 Mob: 9425308714, 7773081954 Tel. 0751-2424716 Email: advocate97@yahoomail.com	MP/1026/1997
	GAU	HATI HIGH COURT (PRINCIPAL BENCH) AT GUWAHATI	
3.	Ranjit Kumar Dev Choudhury	S/o Late Bhabesh Chandra Dev Choudhury, "Kailash-Ganga", Nizarpar, Chandmari, Guwahati-781003 Mob: 9864062606 Email: rdevchoudhury@rediffmail.com	
		HIGH COURT OF CALCUTTA CIRCUIT BENCH AT JALPAIGURI	
4.	Sudipto Kumar Mazumdar	211, Sachin Sarkar Sarani, Collegepara, Siliguri, PO & PS Siliguri, District Darjeeling-734001 Mob: 9733048718 Email: sudiptomazumdar17@gmail.com	WB/577/1993
		ORISSA HIGH COURT AT CUTTACK	
5.	Prasanna Kumar Parhi	Plot No. 6B-925/2, CDA, Sector-9, Cuttack-753014, Odisha Mob: 9437020376, 9040257118 Tel: 0671-2503076, (F) 0671-2504376) Email: prasanakumarparhi@yahoo.co.in	O-684/1992



- 2. Consequent upon engagement of Advocates at serial number 1 and 4 in Table 'B' above as Assistant Solicitors General of India, their names occurring in this Department's earlier Order No. 36(19)/2015-Judl. dated 20.07.2015 {read with No. J-11017/1/2017-Judicial (Part-4) dated 01.08.2018} in the list of Central Government Counsel for High Court of Rajasthan at Jodhpur at serial number 4 (Shri Mukesh Rajpurohit) and in Order No. J-11017/9/2018-Judicial dated 09.03.2020 in the list of "Senior Panel Counsel" for High Court of Calcutta, Circuit Bench at Jalpaiguri at serial number 18 (Shri Sudipto Kumar Mazumdar) stand deleted.
- 3. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in inside the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.
- 4. Hindi version of this order will follow.

(S.R. MISHRA) Additional Secretary

Copy to:-

- 1. OSD to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
- 2. PS to Attorney General of India/PS to Solicitor General of India/PS to Addl. Solicitors Generals of India.
- 3. All the Additional Solicitors General of India.
- 4. All the Assistant Solicitors General of India in various High Courts including those figuring in table 'A' and 'B' above.
- 5. The Registrar, for the High Court/Benches of High Courts mentioned in the table 'A' and 'B' above.
- 6. The Cash (LA) Section, w. r. t. payment of retainership fee to the two Asst. SGIs figuring in table 'A' with effect from the dates mentioned under column-V and to five Asst. SGIs figuring in table 'B' w.e.f. the date of this order.
- 7. The Pay & Account Office, Department of Legal Affairs.
- 8. To be uploaded on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under the link 'List of empanelled Counsel' for the information of all concerned.
- 9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
- 10. Guard File/Judicial Section with 5 spare copies.

(D. Srinivas)

Section Officer (Judicial)

Tel. 011-23384945

Email: judicial-dla@nic.in